

2023
THE HIGH COURT AT CALCUTTA
APPELLATE SIDE

NOTIFICATION

No. 8643–RG

Dated 5th day of September, 2023

In view of the notification no.781-RG dated 07.02.2023 with regard to the examination for **Direct Recruitment from the members of Bar (DRB) for the year 2022** in the cadre of District Judge (Entry Level) towards filling up vacancies and in furtherance of the Written Competitive Test (Phase-II) of the said examination held on 12.07.2023, 13.07.2023 and 14.07.2023 vide notification no. 6103-RG dated 27.06.2023, the following result of **14** (fourteen) candidates from the members of Bar who appeared in the said written test, prepared according to the marks obtained by them, is being published for general information.

RESULT OF WRITTEN TEST

In the cadre of District Judge (Entry Level) by Direct Recruitment from the members of Bar' 2022

Sl. No.	Roll No. (DRB/H C- CAL/20 22/...)	Name of Candidates	Marks obtained in Papers (Minimum qualifying marks=40)					Total Marks obtained	Percentage of marks obtained (%)	Remarks*
			Paper I	Paper II	Paper III	Paper IV	Paper V			
1.	001	Anindita Santra	31	20	48	45	28.5	172.5	34.5	
2.	004	Pratik Bhattacharyya	44	36.5	36.5	52	37.5	206.5	41.3	
3.	008	Md Salim Ali Sanfui	29	31.5	39	25.5	41.5	166.5	33.3	
4.	033	Rumela Chakrabarty	36	33	42.5	56	55	222.5	44.5	
5.	043	Rajdoot Maity	38	43	59	43.5	28.5	212	42.4	
6.	108	Smita Chatterjee	43	34.5	71	62.5	31	242	48.4	
7.	115	Sk Jahidul Islam Mondal	43	27	58.5	44.5	22	195	39	
8.	120	Amit Kumar Singh	63	17.5	A	A	A	80.5	16.1	#
9.	125	Sudipto Ghatak	56	15.5	52	35.5	21	180	36	
10.	128	Md Nuruddin Ahmed	52	37.5	60	50	53.5	253	50.6	
11.	200	Sazzad Ali Khan	38	23.5	42.5	32.5	41	177.5	35.5	
12.	201	Abul Hasan	36	43.5	72	50	47.5	249	49.8	
13.	207	Partha Sarathi Mukherjee	37	39	70	43.5	40	229.5	45.9	
14.	217	Md. Niyazuddin	36	28.5	40	43.5	33	181	36.2	

Note:

*1. No candidate has qualified from the members of Bar for viva-voce/personality test by obtaining qualifying marks (**40 marks**) in each subject (Paper – I to V) in addition to **50%** on aggregate vide Notification No. 781- RG dated 07.02.2023.

#2. “A” denotes absent.

The 5th September, 2023

By Order
Sd/-
Chaitali Chatterjee (Das)
Registrar General-cum-Secretary
Selection Board
High Court, Appellate Side, Calcutta